

>

Title: Introduction of the National Housing Bank (Amendment) Bill, 2012.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to move for leave to introduce a Bill further to amend the National Housing Bank Act, 1987.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Housing Bank Act, 1987. "

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: I introduce\*\* the Bill.

---